

International/ Regional Conventions/Instruments on  
Tribes/Indigenous Peoples  
for Full Text of Core International Instruments  
<http://www2.ohchr.org/english/law/>

Charter of United Nations.

Declaration on the Rights of Persons Belonging to National or Ethnic, Religious and Linguistic Minorities, 1992

International Covenant on Civil and Political Rights Adopted and opened for signature, ratification and accession by General Assembly resolution 2200A (XXI) of 16 December 1966 entry into force 23 March 1976, in accordance with Article 49

International Convention on the Elimination of All Forms of Racial Discrimination Adopted and opened for signature and ratification by General Assembly resolution 2106 (XX) of 21 December 1965 entry into force 4 January 1969, in accordance with Article 19

United National Declaration on the Right to Development Adopted by General Assembly resolution 41/128 of 4 December 1986

United Nations Declaration on the Rights of Indigenous Peoples, 2007

Universal Declaration of Human Rights, 1948

International Labour Organization Full Text of ILO  
Conventions are available at:  
<http://www.ilo.org/ilolex/english/index.htm>

Conventions No 107 and 169 : Indigenous and Tribal  
Peoples Convention, 1989